

toms Duties Drawback (Chokes for Fluorescent Lamps) Rules, 1957; [Placed in Library. See No. S-178/57].

(3) SRO. 2396, dated the 20th July, 1957; [Placed in Library. See No. S-179/57].

(4) SRO. 2397, dated the 20th July, 1957, containing the Customs Duties Drawback (Sacharun) Rules, 1957; [Placed in Library. See No. S-180/57].

(5) SRO. 2399, dated the 24th July, 1957; [Placed in Library. See No. S-181/57].

(6) SRO. 2400, dated the 24th July, 1957, containing the Customs Duties Drawback (Jute Manufactures) Rules, 1957. [Placed in Library. See No. S-182/57].

WEALTH TAX BILL

The Minister of Finance (Shri T. T. Krishnamachari): On behalf of my colleague, the Law Minister, I beg to move:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the levy of wealth-tax, be extended up to the 17th August, 1957."

The House will be interested to know that the Committee have been quite assiduous. They have so far held 9 sittings; they have completed about 31 clauses and it is expected that they will finish the work in regard to the Wealth-tax Bill in another two days. As holidays are intervening, the request is made to the House to postpone the time for the presentation of the Report till the 17th August 1957.

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the levy of

wealth-tax, be extended up to the 17th August, 1957."

The motion was adopted.

EXPENDITURE TAX BILL

Shri T. T. Krishnamachari: On behalf of my colleague, the Minister of Law, I beg to move:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the levy of a tax on expenditure, be extended up to the 26th August, 1957."

The House might know that the Committee have been holding sittings very largely for hearing evidence. They have held 7 sittings. They have not taken up the clause by clause consideration of the Bill and it is hoped that they will be able to complete the work well below the day indicated. I therefore request the House to give extension of time for presenting the Report to the 26th August, 1957.

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the levy of a tax on expenditure, be extended up to the 26th August, 1957."

The motion was adopted.

DEMANDS FOR GRANTS—contd.

MINISTRY OF REHABILITATION—contd.

Mr. Speaker: The House will now resume further discussion of the Demands for Grants relating to the Ministry of Rehabilitation. Out of 8 hours allotted for the Demands of this Ministry, 2 hours and 39 minutes have already been availed of and 5 hours and 21 minutes now remain.

The list of cut motions moved on the 9th August 1957, relating to the Demands of this Ministry has already been circulated to Members on the 10th August 1957.